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Central Administrative Tribunal,
Principal Bench

O.A. No.2483/2002

New Delhi this the 23rd day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

Shri Jai Prakash Sharma
S/o Shri Horam Sharma
R/o 52/11-C, Gali No.17-18,
Nai Basti, Anand Parbat,
New Delhi-5.

At present
House No.C-24, Gali No.6,
Amar Colony, Nangloi,
Delhi-110041.

(None present)

- Applicant

Versus

1. Secretary (Medical)
Govt. of N.C.T. of Delhi
5, Shyam Nath Marg, Delhi.
2. Addl. Secretary-cum-Principal
Hospital Co-operator,
9th Level, Delhi Sachivalaya,
I.P. Estate,
New Delhi.
3. Medical Superintendent
Safdarjung Hospital,
New Delhi-29.

- Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

There is non appearance on behalf of the applicant. On perusal of the record, it reveals pertaining to his grievance, to consider his promotion to the post of Assistant/Plaster Technician from the date his juniors are promoted, the applicant has already submitted a representation dated 13.8.2002, a copy of which is Annexure E.

2. It would be in the fitness of things that when the representation is pending, it should be considered and decided by respondent No.3 preferably within a

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period of six months from the date of receipt of the certified copy of this order. Speaking order in this regard should be passed.

With these directions, OA is disposed of.


(M.P. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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